

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 476
TO BE ANSWERED ON 04.02.2022**

MANDATORY QUARANTINE PERIOD FOR INTERNATIONAL PASSENGERS

**476. SHRI PRATHAP SIMHA:
SHRI D.M. KATHIR ANAND:
SHRI SANGANNA AMARAPPA:
SHRI ANNASAHEB SHANKAR JOLLE:
DR. UMESH G. JADHAV:
SHRI B.Y. RAGHAVENDRA:**

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

- a) Whether the Government proposes to impose eight day mandatory quarantine period for all international passengers visiting India; and
- (b) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) and (b): Continuing with the proactive and graded risk based approach, Union Ministry of Health & Family Welfare has periodically revised and updated 'Guidelines for International arrivals'.

As per the current travel advisory (updated on 20th January 2022), all travelers from all countries are required to submit a pre-departure negative COVID-19 test report and a self-declaration form detailing their travel history. In addition, travelers from countries deemed 'at-risk' based on the COVID-19 situation in these countries are required to undergo testing on arrival at the airport. List of such 'at-risk' regions/countries is dynamic and has been updated from time to time. In addition, a fraction of travelers (2%) from 'non at-risk' countries too are also tested on arrival in India.

As per the guidelines, all international travelers are required to undergo mandatory home quarantine for 7 days and are required to undergo re-testing again on 8th Day of their arrival in India and are required to upload their test result on the Air Suvidha Portal for follow up by the concerned State Health Authorities.
